

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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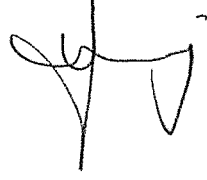

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.04.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : M/S CENNEY HOTELS PVT LTD & 2 OTHERS
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

| | | |
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| 1. H. Karthik zashadri C. Suraj | Counsel for Respondents |  |
| 2. Sandeep Kumar for. Hari Shankar Mani | for. Petitioner Applicants. |  |

ORDER

Counsels for both the parties are present. The matter is posted for making final submissions. Put up on **18.07.2019 at 10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)